

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:734  
ANSWERED ON:19.03.2012  
BAN ON FESTIVAL  
Rao Shri Sambasiva Rayapati

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has banned the festival 'Jallikattu' which has tradition and culture of rural Tamil Nadu;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to revoke ban to protect the tradition and culture of the State?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Ministry of Environment and Forests vide Notification No. 384 dated 11.7.2011 has banned the exhibition and training of Bears, Monkeys, Tigers, Panthers, Lions and Bulls as performing animals.

The Notification has been challenged in the Hon'ble Madurai Bench of Madras High Court in the Writ Petition No. 15167 of 2011. The matter is sub judice.